



Remittance Order: 2692/8484/2024

Western Regional Office
Recoverywro@sebi.gov.in

The Principal Officer /
Chairman & Managing Director / CEO
All Banks / All Mutual Funds in India

Sub: Remittance of attached amount under Attachment Proceeding Nos. 15524 and 15525 of 2026

1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in **Recovery Certificate No. 8484 of 2024 dated December 27, 2024** had directed attachment of Bank/Demat Account(s) of **NARENDRABHAI AMIN (PAN: AMGPA3864Q) ["Defaulter"]** against the total due of Rs. 1,31,000/- with further interest, all costs, charges and expenses, etc.
2. Whereas Notice of Demand dated December 27, 2024 has been sent to Defaulter and Notices of Attachment of Bank Account(s) dated July 07, 2026 has been issued to you.
3. Whereas the outstanding dues from the Defaulter as on date is an amount of **Rs. 1,52,000/- (Rupees One Lakh Fifty-Two Thousand Only)**.
4. Accordingly, you are hereby directed to remit the amount to the extent as mentioned in Para 3 above lying in the account of the Defaulter with your Bank and remit the amount, forthwith to SEBI by way of **EFT/NEFT/RTGS to A/c No. SEBIRRDPEN8484 of ICICI Bank , IFSC Code- ICIC0000106** immediately and intimate the remittance details by email to recoverywro@sebi.gov.in in the format as given in table below:

Case Name and Recovery Certificate Number :	
Name of Payee:	
Date of Payment:	
Amount Paid :	
Transaction No. :	
Bank Details from which payment is made :	

5. However, if the defaulter is not having any type of accounts with you, the same need not be informed to SEBI.





6. This direction is issued in exercise of powers conferred under section 28A and 28B of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w relevant sections of the Income Tax Act.

Given under my hand and seal at Ahmedabad this 8th Day of September, 2026.

SEAL



J. Shandilya
RECOVERY OFFICER

जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad

Copy to:

NARENDRABHAI AMIN

Address: F/63, Shandilya Flats, Rakhiyal, Ahmedabad – 380001

Address : C-403 Devkrupa – 3 Haridarshan Cross Road, Nava Naroda, Ahmedabad - 382330